

Sixteenth Lok Sabha

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Title: Regarding alleged sale of fake medicines.

DR. RATNA DE (NAG) (HOOGHLY): It is astonishing to know that WHO report has stated that one out of 10 medicines sold in India are fake. This is last year's Report. (News Item in The Pioneer dated 19th June, 2019— No more Sham Drugs! Checkout just a call away). There is a need to keep tabs on top 300 branded drugs, syrups and vials of at least 66 pharma firms, including MNCs like Lupin Ltd., Cipla Ltd., Dr. Reddy's Lab, Novo Nordisk India Pvt. Ltd., Novartis India Ltd. and Sun Pharma. Isn't it disturbing? How can the Government put the people of our country in danger by allowing these major MNCs and other companies to sell fake medicines in the market. What is the mechanism in place to monitor in order to ensure these major ten fake medicines are not sold in India by the said MNCs and other companies?